

## NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **20<sup>th</sup> February, 2020**:

### I

The regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for judicial work. The reconstituted Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Dama Seshadri Naidu** will take up the extant Judicial assignment of the Division Bench .

### II

The **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum Justice Nutan D. Sardessai** sitting singly will not be available for judicial work. The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum Justice Nutan D. Sardessai** are allowed before the **Hon'ble Shri Justice Dama Seshadri Naidu** at 4.00 p.m. in Court Room No.3.

### III

The specially constituted Division Bench comprising of the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum Justice Nutan D. Sardessai** will not be available for judicial work.

By Order

Sd/-

**High Court of Bombay at Goa,  
Panaji.**

**Date : 20<sup>th</sup> February, 2020**

**(Kiran A. Bagi)  
Registrar ( Judicial )**